

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 10634/AR(J)/2017

Bilaspur, Dated 14.12.2017

In exercise of the powers conferred under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015 (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to constitute Commercial Appellate Division Bench comprising of Hon'ble Shri Justice Prashant Kumar Mishra and Hon'ble Shri Justice Ram Prasanna Sharma in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/judgment(s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


92 92 2016
(Gautam Chourdiya)
Registrar General